

**GOVERNMENT OF INDIA**  
**MINISTRY OF DRINKING WATER & SANITATION**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1411**  
**TO BE ANSWERED ON 26.07.2018**

**Arsenic and Fluoride Contamination in water in Karnataka**

†1411. **Kumari Shobha Karandlaje:**

Will the Minister of DRINKING WATER AND SANITATION be pleased to state?

- (a) whether as per the Integrated Management Information System 15 and 951 rural habitations were identified as arsenic and fluoride affected respectively in Karnataka as on 18th August, 2016;
- (b) if so, the details thereof and their status as of April, 2018;
- (c) the details of the efforts made by the Government to make them arsenic and fluoride free; and
- (d) the details of technical and financial assistance provided to the State Government to deal with the above problem?

**ANSWER**  
**MINISTER OF STATE**  
**IN THE MINISTRY OF DRINKING WATER & SANITATION**  
**(SHRI RAMESH CHANDAPPA JIGAJINAGI)**

(a) & (b) As reported by State Government of Karnataka on Integrated Management Information System of this ministry, 21 Nos. and 1,038 Nos. of rural habitations were identified as arsenic and fluoride affected respectively in Karnataka as on 18th August, 2016.

As on 01.04.2018, there are 14 Nos. arsenic and 565 Nos. fluoride affected habitations for which state government is taking action under National Water Quality Sub-Mission (NWQSM) for which funds are provided in targeted manner.

(c) & (d) The State Government is implementing various schemes to make these habitations Arsenic and Fluoride free with technical & financial assistance provided through NWQSM. Rs. 8.28 Cr have been released to state under NWQSM so far.

Community Water Purification Plants (CWPP) are installed to tackle the problem for which NITI Aayog has released Rs. 59.90 Crore to the State. A total of 811 habitations are being covered under this scheme.

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